

C. A. T. Bench, JAIPUR

Date of Order

Orders

~~9.7.93~~

~~Mr. M. M. Mathur Counsel for
Petitioner~~

9.7.93

Note present for the petitioner
Mr. U. D. Sharma - Counsel for
Respondent 5

The learned Counsel for the
respondents have no objection
for the hearing of the petition
being postponed. The M.P. is
accordingly allowed and O.A.
No. 318/92 may now be fixed
for hearing. May be listed for
hearing on 10.8.93.

G. Krishna
Gopal Krishna
Member (Jud.)

B. B. Mathur
(B. B. Mathur)
Member (Adm.)

Read by
B. B. Mathur
20/7

Copy sent to the
Opp. in vide
List

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